

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 251 of 2000

Monday, this the 6th day of March, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. S. Nagamarimuthu,  
Aged, 40 years,  
S/o. R. Sudalaimuthu,  
S.No.U/M.2587,  
Diesel Assistant,  
Southern Railway,  
Erode,  
Residing at: 213,  
Jeya Illam,  
Sennimalai Road, Erode.
2. G. Rajendran,  
Aged, 41 years,  
S/o. K. Govindaraj,  
S.No.U/M.2698,  
Diesel Assistant,  
Southern Railway, Erode,  
Residing at: 213,  
Jeya Illam,  
Sennimalai Road, Erode.
3. K. Sekar,  
Aged, 47 years,  
S/o. E.Krishnamoorthy,  
Diesel Assistant,  
Southern Railway, Erode,  
S.No.U/M.3076,  
Residing at: 438/E,  
Railway Colony, Madurai-16.
4. C.M. Antony Raj,  
Aged, 43 years,  
S/o. C. Micheal,  
S.No.U/M.2849,  
Diesel Assistant,  
Southern Railway,  
Erode.,  
Residing at: 261-P,  
Railway Colony, Madurai-16.
5. A. Marimuthu,  
Aged, 40 years,  
S/o. S. Annakkamu,  
S.No.U/M.2724,  
Diesel Assistant,  
Southern Railway, Erode,  
Residing at: 13,  
Lazer Street, Annamani Street, II Cross,  
Pethaniapuram, Madurai-16.

6. R. Ramamoorthy,  
Aged, 44 years,  
S/o. K. Ramaraj,  
S.No.U/M.2592,  
Diesel Assistant,  
Southern Railway, Erode,  
Residing at: Jaya Illam,  
Thirumalai Colony, 8th Street,  
P.P. Chavudi, Madurai.
7. P. Subramani,  
Aged, 40 years,  
S/o. P. Pandy,  
S.No.J/M.5061,  
Diesel Assistant,  
Southern Railway, Erode,  
Residing at: 352-N.,  
Railway Colony, Madurai-16.
8. J. Jeyaraj,  
Aged, 40 years,  
S/o. R. Jambukeswaran,  
S.No.J/M.5046,  
Assistant,  
Southern Railway, Erode,  
Residing at: No.213,  
Jaya Illem,  
Sennimalai Road, Erode.
9. P. Palanichamy,  
Aged, 43 years,  
S/o. Pitchai Ambalam,  
S.No.J/M.5075,  
Diesel Assistant,  
Southern Railway, Erode,  
Residing at: 213,  
Jaya Illam, Sennimalai Road,  
Erode.
10. T.J. Sivakumar,  
Aged, 40 years,  
S/o. T.K. Jayaraman,  
Diesel Assistant,  
Southern Railway, Erode,  
Residing at: No.166.F,  
Periyar Nagar, Erode-1.
11. P. Mahudeeswaran,  
Aged, 44 years,  
S/o. R. Palaniappan,  
S.No.U/M.2579,  
Diesel Assistant,  
Southern Railway, Erode,  
Residing at: 255.B.,  
Pudunagar, Thottankulam Road,  
Palani.
12. V. Panneerselvam,  
Aged, 47 years,  
S/o. K. Vinayagamoorthy,  
S.No.U/M.2710,  
Diesel Assistant,  
Southern Railway, Erode,  
Residing at: 41.A.,  
Perumal Puram,  
Tuticorin-3.

13. A. Alagar,  
Aged, 46 years,  
S/o. Ayyanan Ambalam,  
S.No.J/M.5060,  
Diesel Assistant,  
Southern Railway, Erode,  
Residing at: 19,  
Sevugar Street, Vilacheri.

14. A. Rajasekaran,  
Aged, 42 years,  
S/o. D. Andrews,  
S.No.J/M.5055,  
Diesel Assistant,  
Southern Railway, Erode,  
Residing at: 338,  
Chennimalai Main Road,  
Erode.

.. Applicants

By Advocate Mr. T.C. Govindaswamy

Versus

1. Union of India represented by  
The General Manager,  
Southern Railway,  
Headquarters Office,  
Park Town P.O.,  
Madras-3.
2. The Divisional Railway Manager,  
Southern Railway,  
Palghat Division,  
Palghat.
3. The Divisional Railway Manager,  
Southern Railway,  
Madurai Division,  
Madurai.
4. The Chief Personnel Officer,  
Southern Railway,  
Headquarters Office,  
Park Town P.O.,  
Madras-3.
5. The Senior Personnel Officer,  
Southern Railway,  
Headquarters Office,  
Park Town P.O.,  
Madras-3.
6. The Divisional Railway Manager,  
Southern Railway,  
Bangalore Division,  
Bangalore.
7. The Divisional Personnel Officer,  
Southern Railway,  
Bangalore Division,  
Bangalore.

8. N. Prithviraj	Diesel Assistant, Southern Railway, Bangalore, through The Divisional Personnel Officer, Southern Railway, Bangalore Division, Bangalore.
9. V. Karuppaiah	-do-
10. S. Mathew Manoharan	-do-
11. A. Ar@kiadass	-do-
12. K. Kaleeswaran	-do-
13. S. Shaik Abdul Rasheed	-do-
14. M. Shajahan	-do-
15. V. Mohan Kumar	-do-
16. S. Saed Ismail	-do-
17. A. John Britto	-do-
18. K. Viswanath	-do-
19. R. Kalanjiyam	-do-
20. V. Ramalingam	-do-
21. T. Balu	-do-
22. S. Ramaswamy	-do-
23. T. Muthusekar	-do-
24. R. Bhaskaran	-do-
25. K. Vijayakumar	-do-
26. J. Kingsley John Chellappan	-do-
27. R. Chiranjeeviman	-do-
28. R. Sridhar	-do-
29. V.G. Kumar	-do-
30. R. Raj Mohan	-do-
31. R. Thulasiram	-do-
32. R. Krishnan	-do-
33. R. Nagaswamy	-do-
34. R.M. Sureshkumar	-do-
35. K. Manivannan	-do-
36. S. Raman	-do- .. Respondents

By Advocate Mrs Sumathi Dandapani (R1-7)

The application having been heard on 6th March 2000, the Tribunal on the same day delivered the following:

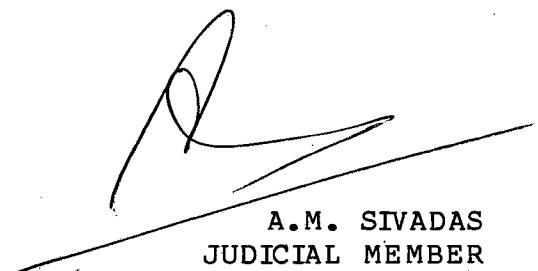
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

When the OA was taken up, the learned counsel appearing for the applicants submitted that leave may be granted to withdraw this OA with permission to submit a joint representation by the applicants for redressal of their grievance to the 4th respondent.

2. Leave granted with permission as sought.
3. The original application is dismissed as withdrawn, with permission to the applicants to submit a joint representation for redressal of their grievance to the 4th respondent within two weeks from today through proper channel. If such a joint representation is received, the 4th respondent shall consider the same and pass appropriate orders within four months from the date of receipt of the joint representation. No costs.

Monday, this the 6th day of March, 2000

  
A.M. SIVADAS  
JUDICIAL MEMBER

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